

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3013
ANSWERED ON 16.12.2021

PROMOTION OF SOLAR ENERGY IN RAJASTHAN

+3013. SHRI BALAK NATH

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether the Government has any scheme to promote solar energy in Rajasthan;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide any subsidy for installing solar system in houses or wells to provide electricity; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Ministry of New and Renewable Energy is implementing various schemes for promotion of solar energy in the country including in the state of Rajasthan. The details of some such schemes are given at **Annexure**.

(c) & (d) For installation of Rooftop Solar (RTS) systems in houses Ministry of New and Renewable Energy is implementing Rooftop Solar Programme Phase-II in the country. Under this Programme Central Financial Assistance (CFA). upto 40% of the benchmark cost is provided for RTS projects upto 3 kW capacity and upto 20% for RTS system capacity beyond 3 kW and up to 10 kW for individual households. For Group Housing Societies/Residential Welfare Associations (GHS/RWA), CFA is limited to 20% for RTS plants for supply of power to common facilities maximum 500 kW capacity.

For solarisation of wells, the Ministry of New and Renewable Energy (MNRE) is implementing Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM). The Scheme provides for installation of 20 lakh standalone off-grid solar water pumps under Component-B and solarization of 15 lakh existing grid-connected agriculture pumps including through feeder level solarisation under Component-C.

For Component-B and Component-C, Government of India provides Central Financial Assistance of 30% of the benchmark cost or cost discovered through tender, whichever is lower. In case of North-Eastern States including Sikkim; hilly States of Himachal and Uttarakhand; UTs of Jammu and Kashmir, Ladakh, Andaman & Nicobar Island and Lakshadweep, higher Central Financial Assistance of 50% of benchmark cost or cost discovered through tender, whichever is lower, is being provided.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA
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DETAILS OF VARIOUS SCHEMES FOR PROMOTION OF SOLAR ENERGY

<p>a) Rooftop Solar Programme Ph-II</p>	<p>Addition of 4000 MW RTS capacity in Residential Sector through provision of Central Financial Assistance (CFA). In addition, incentives to Discoms for initial 18000 MW RTS capacity addition.</p>	<p>(i) For Residential Sector</p> <ul style="list-style-type: none"> • Central Financial Assistance (CFA) of 40% for capacity up to 3 kWp • CFA of 20% for capacity beyond 3 kWp and up to 10 kWp • CFA of 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) <p>(ii) For Discoms incentives up to 10% of project cost of new installations in a year depending upon achievements in capacity addition above baseline.</p>
<p>b) Grid connected Solar PV Power Projects by the Government Producers under CPSU scheme.</p>	<p>Total size of the scheme 12, 000 MW.</p>	<p>VGF of upto Rs. 55 lakhs/ MW; actual VGF is decided through bidding.</p>
<p>c) Solar Park Scheme for setting up of 50 Solar Parks and Ultra Mega Solar Power Projects targeting over 40,000 MW of solar power projects.</p>	<p>Total size of the scheme 40, 000 MW.</p>	<p>Upto Rs. 25 lakh per Solar park for preparation of Detailed Project Report (DPRs).</p> <p>Rs. 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower.</p>
<p>d) Pradhan Mantri- Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)</p>	<p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Power Plants</p> <p>Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps</p> <p>Component C: Solarisation of 15</p>	<p>Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar/ other renewable power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI that payable to DISCOMs is Rs. 33 Lakh per MW.</p> <p>CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar Agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided.</p> <p>CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the</p>

	Lakh Grid Connected Agriculture Pumps including through feeder level solarisation	solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided.
e) Green Energy Corridor Scheme	Creation of evacuation infrastructure for Renewable Energy Projects	CFA of 40 % of DPR cost or awarded cost whichever is lower is provided for creation of intra-state transmission infrastructure for evacuation of RE power.